


In the Court of **Sri. Syed Baleegur Rahaman**

III Addl District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District,  
Cause List Dated: **07-09-2020**.

<b>(Morning Session)</b>	<b>(Afternoon Session)</b>
<b>Objection/JHearing</b> 1. Crl.Misc.No. 5271/2020 2. Crl.Misc.No. 5274/2020 3. Crl.Misc.No. 5275/2020 4. Crl.Misc.No. 5268/2020 5. Crl.Misc.No. 5266/2020 6. Crl.Misc.No. 5281/2020 7. Crl.Misc.No. 5282/2020 8. Crl.Misc.No. 5285/2020 9. Crl.Misc.No. 5287/2020 10. Crl.R.P .No. 5022/2020 11. Crl.Misc.No. 5280/2020 12. R.A. No. 5035/2016 13. R.A.No. 5036/2016 14. R.A.No. 5031/2018	<b>Objection/Hearing</b> 1. R.A. No.5041/2018 2. R.A. No. 5005/2019 3. M.A.No. 5037/2019 4. M.A. No. 5016/2020 5. M.C. No. 5052/2020 6. R.A. No. 5030/2020 7. R.A. No. 5090/2017 8. M.V.C.No. 7/2020 9. M.C . No. 5066/2020 10. M. A.No.5008/2020 <b>Call On</b> 11. S.C. 5042/2020  <b>Argumentes</b> 12.R.A.No. 5023/2015 13. R.A.No.5041/2016

  
**(Syed Baleegur Rahaman)**  
III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District.

**NOTE:**

1. All Advocates are requested to strictly follow New SOP dated 27-08-2020 issued by Hon'ble High Court of Karnataka.
2. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their case in the CIS Portal.

**List of cases which are posted on 07-09-2020 in the court of  
Prl. Senior Civil Judge & JMFC, Anekal.**

<b>SL. No.</b>	<b>Morning Session</b>	<b>Sl. No.</b>	<b>Afternoon Session</b>
	<b>Arguments</b>		<b>Steps</b>
1	O.S. No. 377/2011	1	O.S. No. 372/2015
2	O.S. No. 380/2018	2	O.S. No. 4/2016
	<b>Hearing</b>	3	O.S. No. 414/2017
3	O.S. No. 409/2012	4	O.S. No. 91/2017
4	O.S. No. 559/2016	5	O.S. No. 355/2017
5	O.S. No. 512/2017		<b>Issues</b>
6	O.S. No. 600/2019	6	O.S. No. 853/2011
7	O.S. No. 529/2020	7	O.S. No. 105/2012
	<b>Steps</b>	8	O.S. No. 239/2012
8	O.S. No. 1677/2006	9	O.S. No. 201/2012
9	O.S. No. 610/2007	10	O.S. No. 342/2012
10	O.S. No. 355/2007	11	O.S. No. 343/2013
11	O.S. No. 662/2007	12	O.S. No. 304/2013
12	O.S. No. 18/2008	13	O.S. No. 364/2014
13	O.S. No. 169/2009	14	O.S. No. 172/2014
14	O.S. No. 319/2012	15	O.S. No. 95/2014
15	O.S. No. 588/2012		

Sd/-Prl  
Prl. Senior Civil Judge & JMFC,  
Anekal.


**List of cases which are posted on 07-09-2020 in the court of  
Addl. Senior Civil Judge & JMFC, Anekal.**

<b>SL. No.</b>	<b>Morning Session</b>	<b>Sl. No.</b>	<b>Afternoon Session</b>
	<b>Arguments</b>		<b>Steps</b>
1	O.S. No. 377/2011	16	O.S. No. 372/2015
2	O.S. No. 380/2018	17	O.S. No. 4/2016
	<b>Hearing</b>	18	O.S. No. 414/2017
3	O.S. No. 409/2012	19	O.S. No. 91/2017
4	O.S. No. 559/2016	20	O.S. No. 355/2017
5	O.S. No. 512/2017		<b>Issues</b>
6	O.S. No. 600/2019	21	O.S. No. 853/2011
7	O.S. No. 529/2020	22	O.S. No. 105/2012
	<b>Steps</b>	23	O.S. No. 239/2012
8	O.S. No. 1677/2006	24	O.S. No. 201/2012
9	O.S. No. 610/2007	25	O.S. No. 342/2012
10	O.S. No. 355/2007	26	O.S. No. 343/2013
11	O.S. No. 662/2007	27	O.S. No. 304/2013
12	O.S. No. 18/2008	28	O.S. No. 364/2014
13	O.S. No. 169/2009	29	O.S. No. 172/2014
14	O.S. No. 319/2012	30	O.S. No. 95/2014
15	O.S. No. 588/2012		

Sd/-  
Addl. Senior Civil Judge & JMFC,  
Anekal.

In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal.  
Cause List Dated :- 07.09.2020

<u>Morning Session</u>	<u>Stage of the Case</u>
1) OS No. 62/2005	Arguments
2) OS No. 26/2009	Arguments
3) OS No.170/2011	Arguments
4) OS No.542/2015	Further Arguments
5) OS No.76/2014	Further Chief
6) OS No.28/2018	Further Chief
7) OS No.222/2014	Evidence
8) OS No.296/2014	Evidence
9) OS No.448/2015	Evidence
10) OS No.4/2010	Evidence
11) OS No.508/2013	Evidence
12) OS No.180/2012	Hearing
13) OS No.50/2019	Hearing
14) OS No.140/2016	Hearing
15) Ex No.13/2020	Hearing
<b>* After Noon Session *</b>	
1) OS No.280/2011	Arguments
2) OS No.508/2012	Arguments
3) OS No.630/2012	Arguments
4) OS No.168/2011	Further Arguments / Judgment
5) OS No.330/2011	Further Evidence
6) OS No.464/2015	Evidence
7) OS No.352/2016	Evidence
8) OS No.360/2018	Evidence
9) OS No.200/2011	Orders
10) OS No.218/2020	Orders
11) OS No.219/2020	Orders
12) Ex No.20/2018	Further Hearing
13) OS No. 498/2015	Further Hearing
14) OS No.486/2013	Further Hearing
15) FDP No.1/2011	Hearing

  
Prl.Civil Judge and JMFC.,  
Anekal.

**NOTE :- All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.**

Matter listed on 07.09.2020 for hearing in the court of I Addl. Civil Judge & JMFC,  
Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	CC No. 58/2010	16	OS No. 461/2015
2	CC No. 895/2012	17	OS No. 221/2016
3	CC No. 832/2014	18	OS No. 507/2017
4	CC No. 1604/2016	19	OS No. 551/2018
5	CC No. 2158/2016	20	OS No. 315/2018
6	CC No. 933/2016	21	OS No. 358/2019
7	CC No. 520/2016	22	OS No. 537/016
8	CC No. 87/2016	23	OS No. 87/2019
9	CC No. 1737/2016	24	OS No. 425/2018
10	CC No. 637/2017	25	OS No. 163/1991
11	CC No. 1033/2017	26	OS No. 201/2020
12	OS No. 467/2017	27	OS No. 268/2020
13	OS No. 693/2006	28	OS No. 126/2020
14	OS No. 283/2009	29	OS No. 246/2020
15	OS No. 377/2015	30	CC No. 1056/2009

All matters are listed for hearing.

*Sfd*

I Addl. Civil Judge & JMFC,  
Anekal

Note: All advocates are required to strictly follow SOP dated 27-08-2020  
issued by the Hon'ble High Court of Karnataka.

Matter listed on 07.09.2020 for hearing in the court of I Addl. Civil Judge & JMFC,  
Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	CC No. 58/2010	16	OS No. 461/2015
2	CC No. 895/2012	17	OS No. 221/2016
3	CC No. 832/2014	18	OS No. 507/2017
4	CC No. 1604/2016	19	OS No. 551/2018
5	CC No. 2158/2016	20	OS No. 315/2018
6	CC No. 933/2016	21	OS No. 358/2019
7	CC No. 520/2016	22	OS No. 537/016
8	CC No. 87/2016	23	OS No. 87/2019
9	CC No. 1737/2016	24	OS No. 425/2018
10	CC No. 637/2017	25	OS No. 163/1991
11	CC No. 1033/2017	26	OS No. 201/2020
12	OS No. 467/2017	27	OS No. 268/2020
13	OS No. 693/2006	28	OS No. 126/2020
14	OS No. 283/2009	29	OS No. 246/2020
15	OS No. 377/2015	30	CC No. 1056/2009

All matters are listed for hearing.

*Sfd*

I Addl. Civil Judge & JMFC,  
Anekal

Note: All advocates are required to strictly follow SOP dated 27-08-2020  
issued by the Hon'ble High Court of Karnataka,

**Matter listed on 07-09-2020 for hearing in the court of II Addl.  
Civil Judge & JMFC, Anekal.**

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	OS.No. 6/14	Hearing	1	OS.No. 189/17	Hearing
2	OS.No. 287/18	Hearing	2	OS.No. 86/19	Hearing
3	OS.No. 296/09	Hearing	3	OS.No. 350/18	Hearing
4	OS.No. 157/15	Hearing	4	OS.No. 481/12	Hearing
5	OS.No. 62/14	Hearing	5	OS.No.234/08	Hearing
6	OS.No. 275/08	Hearing	6	OS.No. 542/1994	Hearing
7	OS.No. 337/19	Hearing	7	OS.No. 41/17	Hearing
8	OS.No. 51/07	Hearing	8	OS.No. 23/05	Hearing
9	OS.No. 121/15	Hearing	9	OS.No. 171/08	Hearing
10	OS.No.185/09	Hearing	10	OS.No. 15/09	Hearing
11	OS.No. 322/11	Hearing	11	OS.No. 327/12	Hearing
12	OS.No. 177/17	Hearing	12	OS.No. 125/14	Hearing
13	OS.No. 49/18	Hearing	13	OS.No. 255/18	Hearing
14	OS.No. 161/17	Hearing	14	OS.No. 21/09	Hearing
15	OS.No. 101/13	Hearing	15	OS.No. 73/17	Hearing

All matters are listed for hearing.

**NOTE:- All Advocates are requested to strictly follow SOP dated  
27-08-2020 issued by the Hon'ble High Court of Karnataka.**

  
II Addl. Civil Judge & JMFC,  
Anekal.